

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

44. CP/57(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.11.2022**.

NAME OF THE PARTIES: CET Enviro Global Ltd. & Anr
Vs.
CET Enviro Pvt Ltd & Ors.

SECTION: 241(1), 242(4) & 244(1) of the Companies Act, 2013

ORDER

The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing. List this matter on **20.01.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/